

DIVISION BENCH  
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/173(KB)2021  
IA(I.B.C)/916(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	UCO BANK VS GOPAL PODDAR
UNDER SECTION	SECTION 95(1)

**Appearances (via video conferencing/physically)**

Mr. S.K. Roy, Adv. : For Financial Creditor  
Ms. R. Sonyol, Adv.  
Ms. Zeba Khan, Adv.  
Ms. Muskan Saha, Adv.

Mr. Mohit Sharma, Adv. : For Resolution Professional  
Mr. Mahesh Chand Gupta, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/916(KB)2024**
  - i. Ld. Counsel for the applicant seeks three days' time to file hard copy of this IA.
  - ii. Post this matter on **12/6/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**